

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 331 of 2013 &
I.A. No. 437 of 2013

Dated : 17th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Tata Power Co. Ltd.

.....Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.**

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singh Choudary
Ms. Perna Priyadarshini
Ms. Kanik Chug

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 437 of 2013. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and Mr. J.J. Bhatt, the learned Senior counsel takes notice on behalf of Respondent No.2. They are directed to file their respective replies after serving copy on the other side.

Post the I.A. No. 437 of 2013 for hearing on **13.01.2014.**

(Rakesh Nath)
Technical Member

ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson